

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.2 IN CIVIL APPEAL NO(s). 8127 OF 2004

STATE OF RAJASTHAN

Appellant (s)

VERSUS

R.K. AGARWAL & ANR.

Respondent(s)

(For restoration and office report)

Date: 30/06/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr.Manish Kumar, Adv.

Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s)

Mr. Rajesh Srivastava,Adv.

UPON hearing counsel the Court made the following

O R D E R

I.A. for restoration is allowed.

C.A.No.8127 is restored to its original number.

Call this appeal along with C.A.No.8128/2004 (Item No.102 as per Cause List of 30.06.2006).

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master